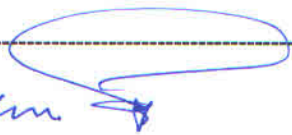



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/16	TP 163/17	Hearing	391/ 394	Mahima Shankar Pro- cessed Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATIP. TO HN SPJ Compt. Admde to Petition		
2)	Prema Hatti	ROC	

Today, the matter is listed for clarification though it was reserved for orders. The Tribunal wanted some clarifications from the counsel for the petitioner. Heard him.

For orders, list it on 07.06.2017.


MEMBER (J)


MEMBER (T)